

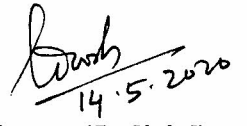
HIGH COURT OF ORISSA: CUTTACK

NOTICE

No. XXXIII-06/2020/5092, DATED THE 14TH MAY, 2020

It is hereby notified for general information that eSewa Kendra (eSK) shall be inaugurated by Hon'ble the Chief Justice on 15.05.2020 at 2:30 P.M. in the High Court premises for the purpose of helping litigants and needy Advocates, who have no or limited access to IT (Information Technology) services, in availing the facilities under eCourts Project.

By Order

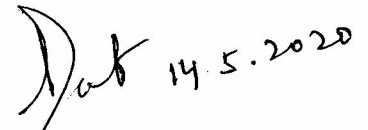


Registrar (Judicial)

Memo No. XXXIII-06/2020/5093(9), Dated 14.05.2020

Copy forwarded to-

1. Advocate General, Odisha, Cuttack
2. Secretary, High Court Bar Association, Odisha, Cuttack
3. All Officers of the Court
4. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
5. All Asst. Registrar-cum-Senior Secretaries/ Secretaries to the Hon'ble Judges of the Court
6. All Superintendents of the Court
7. The Senior System Officer of the Court
8. Notice Board
9. High Court of Orissa Website



Central Project Coordinator